

TRADE MARKS REGISTRY

AHMEDABAD

.OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2012.

DATE OF HEARING 03.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	629624/07	Opp. No. AMD-63667	M/s. Madamser & Co., New Delhi/ M/s. Topland Engines Pvt. Limited, Rajkot V/S M/s. Aggarwal Associates, New Delhi/ M/s. P. M. Diesels Pvt. Ltd., Rajkot	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	603242/07	Opp. No. AMD-58353	M/s. Madamser & Co., New Delhi/ M/s. Topland Engines Pvt. Limited, Rajkot V/S M/s. Aggarwal Associates, New Delhi/ M/s. P. M. Diesels Pvt. Ltd., Rajkot	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	603955/07	Opp. No. AMD-58354	M/s. Madamser & Co., New Delhi/ M/s. Topland Engines Pvt. Limited, Rajkot V/S M/s. Aggarwal Associates, New Delhi/ M/s. P. M. Diesels Pvt. Ltd., Rajkot	11.45 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	603957/07	Opp. No. AMD-58352	M/s. Madamser & Co., New Delhi/ M/s. Topland Engines Pvt. Limited, Rajkot V/S M/s. Aggarwal Associates, New Delhi/ M/s. P. M. Diesels Pvt. Ltd., Rajkot	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

5.	629625/07	Opp. No. AMD-63766	M/s. Madamser & Co., New Delhi/ M/s. Topland Engines Pvt. Limited, Rajkot V/S M/s. Aggarwal Associates, New Delhi/ M/s. P. M. Diesels Pvt. Ltd., Rajkot	12.15 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
6.	586162/12	Opp. No. AMD-91954	M/s. Madamser & Co., New Delhi/ M/s. Topland Engines Pvt. Limited, Rajkot V/S M/s. Aggarwal Associates, New Delhi/ M/s. P. M. Diesels Pvt. Ltd., Rajkot	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
7.	603244/07	Opp. No. AMD-58351	M/s. Madamser & Co., New Delhi/ M/s. Topland Engines Pvt. Limited, Rajkot V/S M/s. Aggarwal Associates, New Delhi/ M/s. P. M. Diesels Pvt. Ltd., Rajkot	12.45 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
8.	586161/12	Opp. No. AMD-56065	M/s. Madamser & Co., New Delhi/ M/s. Topland Engines Pvt. Limited, Rajkot V/S M/s. Aggarwal Associates, New Delhi/ M/s. P. M. Diesels Pvt. Ltd., Rajkot	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
9.	603243/07	Opp. No. AMD-58350	M/s. Madamser & Co., New Delhi/ M/s. Topland Engines Pvt. Limited, Rajkot V/S M/s. Aggarwal Associates, New Delhi/ M/s. P. M. Diesels Pvt. Ltd., Rajkot	02.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 04.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	750970/05	Opp. No. AMD-194812	M/s.Growel Pharmace- uticals , Lucknow/ M/s. M. P. Mirchandani & Co., Mumbai	11.00 A.M	Shri S.B. Palo, Asst. Registrar of Trade Marks.	Hearing on I.P
2.	667133/05	Opp. No. AMD-198707	M/s. Aldoc Pharmace- uticals, Kota/ M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Lincoln Pharmace- uticals Limited, Ahmed- abad/ M/s. R. R. Shah & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	741838/25	Opp. No. AMD-248385	M/s. Apex Shoe Co., Pvt. Ltd., New Delhi/ M/s. Grover & Associates, Delhi V/S M/s. Harish Garments, Ahmedabad/ Mr. Gaurang B. Gohel, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	741838/25	Opp. No. AMD-248276	M/s. ZIP Industries Pvt. Ltd., Chennai/ M/s. Ashok Kumar J Daya V/S M/s. Harish Garments, Ahmedabad/ Mr. Gaurang B. Gohel, Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 05.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1829626/11	Opp. No. AMD-773363	M/s. G. D. Bansal , Jaipur	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-6

2.	777980/19	Opp. No. AMD-174389	M/s. Samay Tiles Limited, Himatnagar/ M/s. K. C. Patel & Co., Ahmedabad V/S M/s. Samay Electronics Pvt. Ltd., Morbi/ M/s. S. Majumdar & Co., Kolkata	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	522423/05	Opp. No. AMD-1071	Shri Suresh M. Upadhaya, Ahmedabad/ M/s. Cadila Healthcare Ltd., Ahmeda- bad V/S M/s. H. K. Acharya & Co., Ahmedabad/ M/s. Sunij Pharmaceuticals,T-1/B, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	506336/29	Rect. No. AMD-56138	M/s. Prakash Javaria, Udaipur/ M/s. Mittal Industries, Ajmer V/S M/s. Indus, Ahmedabad/ M/s. Singhvi Oil Indust- ries, Udaipur	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
5.	714126/03	Opp. No. AMD-204404	M/s. S. K. Agarwal & Co., Agra V/S M/s. M. S. Sales Corpor- ation, Ahmedabad/ M/s. A. R. Shah & Co., Ahmedabad	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
6.	760657/07	Opp. No. AMD-175633	Shri Jayantibhai Shankar- bhai Patel, Mumbai/ M/s. Chandrakant M. Joshi, Mumbai V/S M/s. Dowel Engineering Works, Rajkot/ M/s. M. P. Mirchandani & Co., Mumbai	02.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 08.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	461266/05	Opp. No. AMD-908	M/s. Sigma Laboratories, Bombay/ M/s. R. K. Dewan & Company, Mumbai V/S M/s. Medice Labs, Ahmedabad/ M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	755991/30	Opp. No. AMD-223218	M/s. Nirma Limited, Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Patel Salt & Marine Chemicals Pvt. Limited, Bhavnagar/ M/s. R. K. Dewan & Company, Mumbai	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	522213/17	Opp. No. AMD-50747	M/s. Phoenix Overseas Ltd., New Delhi V/S M/s. Jagjivan Enchem Udyot Ltd., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	715549/5	Opp. No. AMD-152938	M/s. Galpha Laboratories Ltd., Mumbai/ M/s. Vishes & Associates, Mumbai V/S M/s. Cadila Pharmaceu- ticals Ltd., Ahmedabad/ M/s. Jatin Y. Trivedi & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
5.	738192/30	Opp. No. AMD-89249	M/s. Jayant Stores, Jamnagar/ Mr. Jatin Y. Trivedi, Ahmedabad V/S M/s. Shree Ranchodray Masala Mills, Baroda/ M/s. Tradesafe, Jamnagar	02.00 P.M	Shri S.B. Palo, Asst. Registrar of Trade Marks.	

6.	469383/30	Opp. No. AMD-737	M/s. Nutan Pulse Mills, Dahod/ M/s. Indo Overseas Trade Marks Co., Ahmedabad V/S M/s. Ranchhodray Pulse Mills, Vasad/ M/s. Y. J. Trivedi & Co., Ahmed- abad	02.30 P.M	Shri S.B. Palo, Asst. Registrar of Trade Marks.	
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DATE OF HEARING 09.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	596970/30	Opp. No. AMD-56156	M/s. Fatehchand C. Shah & Co., Mumbai/ Mr. Kanjinanji Thakkar, Nasik V/S Shri Manav A. Mehta, Ahmedabad/ M/s. Annap- urna Udhyog Bhandar, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	550370/30	Opp. No. AMD-60903	M/s. Fatehchand C. Shah & Co., Mumbai/ Mr. Kanjinanji Thakkar, Nasik V/S Shri Manav A. Mehta, Ahmedabad/ M/s. Annap- urna Udhyog Bhandar, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	596969/30	Opp. No. AMD-162327	M/s. Fatehchand C. Shah & Co., Mumbai/ Mr. Kanjinanji Thakkar, Nasik V/S Shri Manav A. Mehta, Ahmedabad/ M/s. Annap- urna Udhyog Bhandar, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	733279/08	Opp. No. AMD-233597	M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Arjun T. Bhagat & Co., Mumbai	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

5.	720842/05	Opp. No. AMD-228166	M/s. Wockhardt Limited, Mumbai	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-05
6.	734792/11	Opp. No. AMD-209655	M/s. E.I.D Parry, Chennai/ M/s. Mohan Associates, Chennai V/S M/s. Prajapati Refrac- tories, Thangadh/ M/s. H. K. Acharya & Company, Ahmedabad	02.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 10.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	751267/24	Opp. No. AMD-155265	M/s. Rustom Polycot Mills Pvt. Ltd., Ahmedabad/ M/s. Indo Overseas Trade Marks Co., Ahmedabad V/S M/s. Rustom Polycot Mills, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	628037/11	Opp. No. AMD-202120	M/s. DePenning & DePen- ning, Chennai V/S Harikrupa Electronics Pvt. Ltd., Ahmedabad/ M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	422857/12	Rect. No. AMD-51992	M/s. Karam Chand Rubber Industries, Ghaziabad/ M/s. Nagpaul & Associates, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmeda- bad/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	634951/29	Opp. No. AMD-56257	M/s. Parakh Foods Ltd., New Delhi/ M/s. Anand & Anand, New Delhi V/S M/s. Anand Regional Co- operative, Chikhodra/ M/s. K. C. Patel & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

5.	458833/05	Opp. No. AMD-284	M/s. Messers Astrazeneca Pharma India Limited, Bangalore/ M/s. Astra IDL Limited, Bangalore V/S M/s. R. R. Shah & Co., Ahmedabad/ M/s. La Pharmaceuticals, Ahmedabad	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on TM-16
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DATE OF HEARING 11.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	783589/07	Opp. No. AMD-172886	M/s. Leader Values Ltd. Jalandhar/ Mr. Chandra- kant M. Joshi, Mumbai V/S M/s. Leader Motors, Rajkot/ M/s. Tradesafe, Jamnagar	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	772930/05	Opp. No. AMD-153124	M/s. Medley Pharmaceuti- cals Limited, Mumbai/ Mr. Dinesh Verma , Mumbai V/S M/s. Osho Pharma Pvt. Ltd., Ahmedabad/ Mr. Subhaschandra V. Purohit, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	732784/05	Opp. No. AMD-202750	M/s. Raptakos, Brett & Co., Ahmedabad/ V/S M/s. Torrent Pharmace- uticals Limited, Ahmeda- bad/ M/s. R. R. Shah & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	772943/05	Opp. No. AMD-146155	M/s. Mav India Pharmace- utical, Mumbai/ Mr. Chandrakant M. Joshi, Mumbai V/S M/s. View Laboratories, Ahmedabad/ M/s. Raval & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

5.	614460/12	Opp. No. AMD-107864	M/s. Delhi Trade Mark Company, New Delhi/ M/s. Narendra Products, Agra V/S M/s. Raval & Co., Ahmedabad/ M/s. Shanker Tabbacco Stores, Ahmedabad	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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DATE OF HEARING 12.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	635271/07	Opp. No. AMD-214394	M/s. Laxmi Hydraulics Pvt. Ltd., Solapur/ M/s. International Trade Marks Bureau, Mumbai V/S M/s. Creation Textiles, Ahmedabad/ Mr. Manoj G. Menda, Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	493383/05	Opp. No. AMD-928	M/s. Biddle Sawyer Limited, Mumbai/ M/s. International Trade Marks Bureau, Mumbai V/S M/s. Torrent Pharmaceutical Limited, Ahmedabad/ M/s. R. R. Shah & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	493382/05	Opp. No. AMD-930	M/s. Biddle Sawyer Limited, Mumbai/ M/s. International Trade Marks Bureau, Mumbai V/S M/s. Torrent Pharmaceutical Limited, Ahmedabad/ M/s. R. R. Shah & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	747705/05	Opp. No. AMD-722678	M/s. Biological E Ltd., Mumbai/ M/s. Kayser & Co., Mumbai V/S M/s. Century Pharmaceuticals Limited, Vadodara/ M/s. Tradesafe, Jamnagar	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 15.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	773028/29	Opp. No. AMD-163085	M/s. Shree Parag Edible Oil Mills Pvt. Ltd., Morena/ M/s. Delhi Registration Service, Delhi V/S M/s. Shree Mangrol Oil Mill, Mangrol/ M/s. Jasani & Company, Rajkot	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	748063/30	Opp. No. AMD-714231	M/s. Shakti Bhog Foods Limited, Delhi/ M/s. Worldwide Registration Bureau, New Delhi V/S M/s. Shiv Shakti Rice & Pulse Mill, Khambhat/ M/s. K. C. Patel & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	751050/08	Opp. No. AMD-203497	M/s. Taheri Industries, Mumbai/ M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Chhabildas Tools Industries, Rajkot/ M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 16.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	632905/03	Opp. No. AMD-207230	M/s. Jugmug Soap & Chemical Works, Kolkata/ M/s. Shukla Trade Mark Company, Kolkata V/S M/s. Shilpa Products, Rajkot/ M/s. M. P. Mirchandani & Co., Mumbai	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

2.	715623/03	Opp. No. AMD-717434	M/s. Anchor Health & Beauty Care Pvt. Ltd., Mumbai/ M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Choice Laboratories Pvt. Ltd., Unja	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	723278/05	Opp. No. AMD-180141	M/s. Cadila Healthcare Limited, Ahmedabad/ M/s. Cadila Pharmaceuticals Limited, Ahmedabad V/S M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 17.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	612626/30	Rect. No. AMD-212772	M/s. Shri Bhagwati Floor Mills Ltd., Ahmedabad/ M/s. Tradesafe, Jamnagar V/S M/s. Bhagwati Flour Milling, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	511481/05	Rect. No. AMD-60027	M/s. Oasis Text House Limited, Jaipur/ M/s. Indus, Ahmedabad V/S M/s. Oasis Laboratories Pvt. Ltd., Jaipur	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	Hearing on I.P
3.	747033/05	Opp. No. AMD-710535	M/s. Ranbaxy Laboratories Limited, Gurgaon/ M/s. Amarjit & Associates, New Delhi V/S M/s. Cadila Pharmaceuticals, Ltd., Ahmedabad/ Mr. Jatin Y. Trivedi, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 18.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	564791/30	Opp. No. AMD-52077	M/s. Sachdeva & Sons, Amritsar/ M/s. Arora Registration Service, Amritsar V/S M/s. Maheshwari Indus- tries Pvt. Ltd., Sriganga- nagar/ M/s. Sharp Trade Mark Company, New Delhi	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	581202/05	Opp. No. AMD-186135	M/s. Rao & Rao, Secunderabad/ M/s. Combat Drugs Limited, Hyderabad V/S M/s. Y. J. Trivedi & Co., Ahmedabad/ M/s. Paras Pharmaceuticals Limited, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	578027/05	Opp. No. AMD-186134	M/s. Rao & Rao, Secunderabad/ M/s. Combat Drugs Limited, Hyderabad V/S M/s. Y. J. Trivedi & Co., Ahmedabad/ M/s. Paras Pharmaceuticals Limited, Ahmedabad	12.0.0 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 29.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	779170/26	Opp. No. AMD-207684	M/s. Paresh Enterprises, Mumbai/ M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Hansam Industrial Corporation, Baroda/ M/s. Kuldip & Associates, New Delhi	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

2.	634949/30	Opp. No. AMD-193915	M/s. Ushodaya Enterprises Limited, Hyderabad V/S M/s. Modern Food Products, Vadodara/ M/s. M. P. Mirchandani & Co., Mumbai	11.15 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	781488/30	Opp. No. AMD-723392	M/s. Amruttal & Sons, Rajkot/ M/s. Jasani & Company, Rajkot V/S M/s. Mohanlal Lakshmandas Savalani, Ahmedabad/ M/s. Rawal & Co., Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	784271/34	Opp. No. AMD- 234056	M/s. Bajaj Auto Limited, Pune V/S M/s. Ravi Products, Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
5.	751300/33	Opp. No. AMD-721804	M/s. D. P. Ahuja & Co., Pune V/S M/s. Torral Cosmetics Pvt. Ltd., Ahmedabad/ M/s. R. R. Shah & Co., Ahmedabad	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
6.	748043/05	Opp. No. AMD-711643	M/s. Cipla Ltd., Mumbai/ Mrs. V. G. Parulkar, Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
7.	734267/19	Opp. No. AMD-215159	M/s. Ambalika Plywood Ltd., Haryana/ M/s. Puri Trade Marks Co., Ludhiana V/S M/s. Rajasthan Wood Products Pvt. Ltd., Jaipur/ M/s. Tradesafe, Jamnagar	02.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

8.	636296/30	Opp. No. AMD-179773	M/s. Kochhar & Co., New Delhi V/S M/s. Mama Cha Bhandar, Gandhidham/ M/s. Indo Overseas Trade Marks Co., Ahmedabad	03.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
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DATE OF HEARING 30.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	635576/03	Opp. No. AMD-221355	M/s. Nirma Limited, Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmed- abad V/S M/s. Rajasthan Detergent, Jodhpur	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	638331/32	Opp. No. AMD-723144	M/s Manjilas Ricemill, Kerela/ M/s. L. R. Swami & Co., Chennai V/S M/s. Super Bottling, Rajkot/ M/s. Tradesafe, Jamnagar	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	638331/32	Opp. No. AMD-723756	M/s. Devans Modern Breweries Ltd., Jammu/ M/s. Delhi Registration Service, Delhi V/S M/s. Super Bottling, Rajkot/ M/s. Tradesafe, Jamnagar	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
4.	714148/29	Opp.No. AMD-202704	M/s. Raghuvar Ltd., Jaipur/ M/s. Delhi Registration Service, Delhi/ V/S M/s. Shree Mahavir Extractions Dausa/ M/s. Registration S. S. Kendra, Jaipur	12.45 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

5.	773029/09	Opp. No. AMD-208747	M/s. Mex Switchgears Pvt. Ltd., Jalandhar/ M/s. Madamser & Co., New Delhi V/S M/s. Max Switchgear Products, Rajkot/ M/s. Jasani & Company, Rajkot	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
6.	722754/29	Opp. No. AMD-204550	M/s. Nirma Chemical Works Ltd., Ahmedabad/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. E. M. Ravji, Baroda/ M/s. Indo Overseas Trade Marks Co., Ahmedabad	02.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

DATE OF HEARING 31.10.2012.

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	722643/05	Opp. No. AMD-117295	M/s. Martin & Harris Laboratories Ltd., Mumbai/ Mr. Manoj G. Menda, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyay, Ahmedabad	11.00 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
2.	722643/05	Opp. No. AMD-117386	M/s. Bushnell Pvt. Ltd., Mumbai/ Mr. Manoj G. Menda, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad/ Mr. Suresh M. Upadhyay, Ahmedabad	11.30 A.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
3.	715029/05	Opp. No. AMD-155435	M/s. GlaxoSmithkline Pharmaceutical, Mumbai/ V/S M/s. Cadila Pharmaceuticals, Ltd., Ahmedabad/ Mr. Jatin Y. Trivedi , Ahmedabad	12.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	

4.	772574/05	Opp. No. AMD-711298	M/s. Lupin Limited, Mumbai/ M/s. India Law Services, Mumbai V/S M/s. Synchem Laborat- ories, Pvt. Ltd., Baroda/ Mr. Balchandra A. Soni, Baroda	12.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
5.	772574/05	Opp. No. AMD-710521	M/s. Cachet Pharmace- uticals Pvt. Ltd., Mumbai/ M/s. Vishes & Associates, Mumbai V/S M/s. Synchem Laborat- ories, Pvt. Ltd., Baroda/ Mr. Balchandra A. Soni, Baroda,	02.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
6.	720854/30	Opp. No. AMD-258288	M/s./ Shah Kanubhai Bhaildbhai Karijan/ M/s. R. R. Shah & Co., Ahmedabad V/S M/s. Capital Tea Depot, Sabarkantha/ M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
7.	637110/5	Opp. No. AMD-190602	M/s. Ranjan Narula Associates, Gurgaon V/S M/s. Pavan Pharmace- uticals, Ahmedabad/ Mr. Suresh M. Upadhyaya, Ahmedabad	03.00 P.M	Shri S. B. Palo, Asst. Registrar of Trade Marks.	
